

Vacc-Syn Biotech Private Limited
Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sr.No.	Category of Creditor	Summary of Claim Received		Summary of Claim Admitted		Amount of Contigent Claim	Amount of Claim not admitted	Amount of Claim Under verification	Details in Annexures	Remarks if Any
		No. of Claims	Amount	No. of Claims	Amount					
1	Secured financial creditors belonging to any class of creditor	0	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditor	0	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	267,496,493	1	259,869,533	-	7,626,960	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	-	-	-	-	-	4	
5	Operational creditors (Workmen)	0	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	0	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	0	-	-	-	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	-	-	-	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	-	-	-	-	-	-		
	Total	1	267,496,493	1	259,869,533	-	7,626,960	-	-	-

Annexure-1

Name of Corporate Debtor:

Date of commencement of CIRP:

List of creditors as on:

List of secured financial creditors belonging to any class of creditors

Sr. no.	Name	Identification No.	Details of claim received		Details of Claim Admitted					Amount of Contigent Claim	Amount of Mutual Claim that may be set off	Amount of claim not admitted	Amount under verification	Remarks if Any	
			Date of Receipt of Claim	Amount claimed	Amount Admitted	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	Voting Share (%) in CoC						
I.	Financial Creditor (Secured)														

